

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 222 OF 2015**

**Dated : 12<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Chhattisgarh State Power Generation Co. Ltd. ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran**

**ORDER**

Issue notice to the Respondents returnable on 18.11.2015. Dasti in addition is permitted.

List the matter on **18.11.2015**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk